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(b) if so, by when it is expected to j supply water to Mayur Vihar?

THE MINISTER OF URBAN DEVE-(SHRIMATI LOPMENT MOHSINA KIDWAI): (a) and (b) Ganga water is being, supplied in Mayur Vihar, Ph. !. Pockets I, II & 111. In the rest of the area, Ganga water will be supplied in Phases depending. on sanction of bulk connection by the MCD.

lease hold system in Chandigarh

- ♦338. SHRI PAWAN KUMAR BANSAL: Will the Minister pf URBAN DEVELOPMENT be pleased to state:
- (a) whether there has teen a, regular aand for converting the lease-hold system to free hold system in Chandigarh;
- '(b) if so, what has been the reaction of Government thereto; and'
- ! by when a decision fa likely to be taken in the matter?

THE MINISTER OF URBAN DEVE LOPMENT (SHRIMATI **MOHSINA** KIDWAI): (a) to (c) The. queslion of converti'r-tern inChat into free hol. j has been exa-mined. Government feels that taking such a long term policy decisioin during the present transitional stage will not be appropriate.

Blasting of Shivalik Hills

ATI RENUKA CHOWDHURY:

SHRI MUKHTIAR SINGH MALIK:

Will the Minister of STEEL AND MINES be pleased to sl

it is a fact that in the name of development the barren Shivalik hills are being ruthlessly blasted by orae persons for extracting limestone;

CD) if so, whether Government taken any action against the persons trading stones from those hills in order to save the ecological balance; and

(c). if nol reasons there for

THE MINISTER OF ENERGY AND THE MINISTER OF STEEL AND MINES (SHRI VASANT SATHE): (a)

to (c) Case. 3 of unscientific mining were reported in the past in the Dehradun-Mussoorie area. The Central Govern ment had appointed a Working Group to go ijito the question of mining in the Dehradun-Mussuorie area. While the re port was tinder consideration, the I Litigation and Ira fi'od a writ petition in the Supreme Court. Under the directions of the Supreme Court, mining in the Dehradun-Mussooric area has completely stopped, but for a few mine;. The Central Government have amended the Mines and Minerals (Regulation and Development) Act, to provide for the premature termination of mining leases an ground of ecology and environment.. Provision has also been made, that no mining lease can be granted without a milling plan. Environment management would be a component of mining plan.

. Import of Lentils by NCCF

*340. SHRI T. CHANDRASEKHAR REDDY: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to

- whether tin NCCF had state (a) enteredian agreement with a Vienna-based for import of 5, 000 M. Tonnes' of Tur] Lentils in 1984:
- (b) whether the foreign seller had provided any I!- to the NCCF Guaranteeing the sbinment of the consignment;
- (c) whetherHer had ac tually shipped the consignment to the NCCF; and
- (d) if so, what were the profits earned thereon by the NCCF and if not, what were the reasons therefor?

THE MINISTER OF STATE IN THI MINISTRY OF FOOD AND **CIVJL** SUPPLIES (SHRI GHULAM NABI AZAD): (a) Yes, Sir.

The NCCF has informed thai (d) to according to the contract, the Vienina-d firm wa, to have furnished a performance bond of 3 per cent value of the contract through the party informed the NCCF that bank. The due to technical lems in the Turkish Banking Sys-take some time" to furnish antee and, therefore, they sub-3 cheque for Rs. 1. 10 lakhs rc-' to them on receipt of the bank guarantee. The party ultimately failed to ily the stocks' and the NCCF forfeited imount of Rs, 1. 10 lakhs given by th. - party, which was enough to cover expenditure made by the NCCF due io various *batik* charges. NCCF did not incur any loss in this den!. NCCF has a claim with the Arbitrator for Rs. 27. 73 lakhs on the basis of ihe anticipated trading loss.

report facilities iu tribal areas of Madhya Pradesh

- @2123. SHRI AUT P. K. JOGI; Will the Minister of AGRICULTURE be pleased to state;
- (a) whether Government are aware that transport facilities in the tribal areas of Madhya Pradesh are extremely poor nd even the important growth centres of is are not connected by all weather roads: and
- (b) if so, whether Government in the est of the large Tribal population of State propose to examine the proposubmitled by the State in 1983, in which an allocation of Rs. 119 erores was ought for the growth centres in remot* tribal areas to be connected by roads?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVE-. LOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI RAMANAND YADAV): (a) and (b) According to Draft Annual Plan 1987-88 document, of Madhya Pradesh, vast tracts of land in the State suffer from inaccessibility, and there is also regional imbalance in road development. Government of Madhya Pradesh had sent in the year 1983 a mas-fa) Previously Unstarred Question 585, transferred from the 22nd April, 1987.

ter plan for construction of roads at an estimated cot of Rs. 119. 22 crores. On a request for specific proposal in this regard, however, the State Government sent during 1983-84 three road projects worth Rs, 4. 09 crores and these projects were duly sanctioned in the same year. In the year 1984-85 & 1985-86, the State Govt, sent three additional projects for cdhs- (ruction of roaJ_s in tribal areas. These proejets, however, could not be sanctioned due to constraint of funds. From 1987-88, funds will be released only for completing the on-going proejejs in view of the paucity of funds.

Development of Adibasi languages

@@2124. SHRI PRITHIBI MAJHI: Will the Minister of WELFARE be plea sed to Talc:

- (a) whether Government are considering for the development of major Adibasi languages;
- (b) whether Government is taking any. initiative for setting up of cells for the development of the major Adibasi languages; and
- (e) if not, what are the reasons therefor and the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRI GIR1-DHAR GOMANGO): (a) and (b) Under the National Policy on Education, 1986, it is envisaged to prepare primer, s for Classes I & II in tribal languages having more than 1 -lakh speakers by the end of Year Plan. The Seventh Five new educational policy also, inter-alia, underlines the need to develop the curricula and devise instructional materials in tribal languages at the initial stages with arrangements for switching over to the regional languages. The Central Institute of Indian Languages, Mysore, has taken up 51 tribal languages for linguistic description and material production. The National Council for Educate ©Previously Unstarred Question 1001, transferred from the 28th April, 1987.